

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.A. No. 35/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE PARTIES: M/s. Mining Consultants (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Advocate	<i>Ahmed</i>
	Ahmed Churamda		

ORDER

T.C.S.A. No. 32 to 36/230-232/NCLT/MB/MAH/2017

At request of the Counsel, this Bench hereby appoints M/s. Ashara & Co.,  
Mumbai as auditors with remuneration of ₹50,000 each, to assist OL of Mumbai in  
filing his report before this Bench.

Application allowed, vide separate Orders.

sd/-

**B. S.V. PRAKASH KUMAR**  
Member (Judicial)